

### GRANTS UNDER YOUTH WELFARE SCHEME

\*177. **Shri Ram Dass:** Will the Minister of Education be pleased to state the conditions on which recurring and non-recurring grants are given to schools, colleges and Universities for starting workshops to develop a taste in students for arts and crafts, under the 'Youth Welfare Scheme'?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** The scheme is in the exploratory stage and has not yet been formulated.

**Dr. Ram Subhag Singh:** May I know whether before formulation of this scheme, any grant had been given to any educational institution or any Youth centre or whether any centre for welfare of youth was opened by the Ministry or not?

**Dr. M. M. Das:** The question relates to a different thing. The question relates to grants to be given to schools and colleges and Universities for starting workshops, to develop a taste in students for arts, crafts, etc. No grants has been given.

**श्री राम दास:** यह स्कीम कब तक मुकम्मल हो जाएगी ?

**Dr. M. M. Das:** It is now in the exploratory stage. It is not possible for me to say anything now.

**Pandit D. N. Tiwary:** May I know whether the Government has received any scheme from any school or college for establishing or starting such workshops?

**Dr. M. M. Das:** Government have got their own scheme regarding multi-purpose schools, and regarding the re-organisation of secondary education in which multi-purpose schools will be started. In some schools, small workshops have to be constructed.

### FOREIGN CAPITAL

\*178. **Shrimati Ila Palchoudhury:** Will the Minister of Finance be pleased to state:

(a) the names of the foreign countries which have invested private capital in industries in India since 1947; and

(b) the amount of capital so invested?

**The Parliamentary Secretary to the Minister of Finance (Shri B. E. Bhagat):** (a) and (b). The names of foreign countries which invested private capital in India upto the end of June, 1948, and the amount of capital so invested, are given in the Reserve Bank's report on Census of India Foreign Liabilities and Assets published in 1950, a copy of which is available in the Library of the House. Information subsequent to that date is not available with the Government. The Reserve Bank is, however, conducting another survey of foreign liabilities and assets in India which, when completed, will give the information as at the end of 1953.

**Shrimati Ila Palchoudhury:** May I know what are the industries in which this foreign capital has been invested?

**Shri B. E. Bhagat:** All this information is contained in the report. I cannot give offhand the names of the industries.

**Shri K. K. Basu:** May we know when the survey is going to be completed? At least from the Foreign Exchange Regulation Act, the Government can give us an idea as to what amount was allowed to be brought in apart from ploughing back? That figure can be given.

**Shri B. E. Bhagat:** As for the first part of the question I think it will take another 2 or 3 months before the report is out. As for the second part, I think the hon. Member wants to know the amount that has been sanctioned or brought in?

**Shri K. K. Basu:** Brought in.

**Shri B. R. Bhagat:** After 1948?

**Shri K. K. Basu:** Yes.

**Shri B. R. Bhagat:** The exact amount that has been invested would be known only after the report is out. I can give some figure of the sanctions that Government has made for foreign investments in India in new projects. Since 1949 up to October 1954, Government has given sanction for about Rs. 70.25 crores in new industries and for Rs. 8.21 crores in additional capital for existing companies.

**Dr. Ram Subhag Singh:** May I know whether the Government has fixed any maximum amount for a particular foreign capitalist or investor to invest in any particular industry, in India and the maximum amount of profit that he can draw annually?

**Shri B. R. Bhagat:** There is no maximum fixed. This sanction is given in relation to each industry.

#### पूर्वी कमान का मुख्यालय

\* १३६. श्री भागवत भा आजाब: क्या रक्षा मंत्री २ सितम्बर, १९५४ को दिए गए तारारहित प्रश्न संख्या ४२७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि:

(क) क्या पूर्वी कमान का मुख्यालय लखनऊ आ गया है;

(ख) क्या आवश्यकता के अनुसार निवास सम्बन्धी तथा अन्य सुविधाएं वहां पर उपलब्ध हैं; और

(ग) पूर्वी कमान द्वारा रांची में खाली छोड़े गए निवास-स्थान के बारे में सरकार ने क्या निर्णय किया है?

रक्षा उपमंत्री (सरदार मजीठबा): (क) जी हां, कुछ शाखाओं को छोड़ कर।

(ख) जी हां, अधिकतर सुविधाएं प्राप्त हैं।

(ग) वर्तमान स्थान की पूर्ति के लिए कुछ सेना भेजी जाएगी।

श्री भागवत भा आजाब: क्या मैं जान सकता हूँ कि रक्षा मंत्रालय ऐसे व्यक्तियों के जीवन-यापन का भी प्रबन्ध करेगा जो पूर्वी कमान के स्थानांतरित होने के कारण बेरोजगार हो गए हैं?

सरदार मजीठबा: बिहार गवर्नमेंट करेगी।

श्री भागवत भा आजाब: क्या यह बात सच है कि अन्तिम घड़ी तक बिहार सरकार ने इस कार्यालय को वहां रहने की सारी सद्दीलचतौं दी, मगर फिर भी इस स्थानांतरित कर दिया गया। इसके क्या कारण हैं?

सरदार मजीठबा: रांची में कोई जगह नहीं थी, बिर्लिङ्गज नहीं थीं, जिन में कि मुख्यालय को रखा जाता। वहां पर टैम्पोररी बिर्लिङ्गज थीं जो कि लड़ाई के जमाने में बनी थीं। उसके मुकाबले में लखनऊ में बिर्लिङ्गज मौजूद हैं और खयाल किया जाता है कि वहां मुख्यालय को मूव करने में गवर्नमेंट को फायदा था। इसलिए मुख्यालय को वहां मूव कर दिया गया।

श्री भागवत भा आजाब: क्या यह सत्य नहीं है कि मकान आदि के लिए बिहार सरकार जमीन आदि का प्रबन्ध करने को तैयार थी लेकिन फिर भी उसे स्थानांतरित कर दिया गया?

सरदार मजीठबा: जितने रुपए की मकान आदि बनाने के लिए रांची में जरूरत थी, वह उस रुपए के मुकाबले में बहुत ज्यादा था जो कि लखनऊ में खर्च किया जाना था। इसलिए यही बेहतर समझा गया कि मुख्यालय को वहां से मूव [move] किया जाए।

**Mr. Speaker:** Let us go to the next question.

**Shri Bhagwat Jha Azad:** One question, Sir.

**Mr. Speaker:** There is time only for one question. I am taking a new question.

**Shri G. P. Sinha:** One more question.

**Mr. Speaker:** There is no time.